

# HIGH COURT FOR THE STATE OF TELANGANA

## ABSTRACT

High Court for the State of Telangana – Suspension of work in the High Court for the State of Telangana as well as in the Subordinate Courts in the State on 09.08.2021 on account of sad demise of Hon'ble Sri Justice P.Keshava Rao, Sitting Judge of High Court for the State of Telangana–**NOTIFIED.**

**ROC.NO.1647/SO/2020**

**DATED: 09.08.2021**

## NOTIFICATION

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The work in the High Court for the State of Telangana as well as in the Subordinate Courts in the State shall be suspended on **Monday the 09<sup>th</sup> day of August, 2021** on account of sad demise of Hon'ble Sri Justice P. Keshava Rao, Sitting Judge of High Court for the State of Telangana.

  
**REGISTRAR GENERAL**  
9.8.21.

To

- 1) The Pri. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for Her Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Officers concerned.
- 5) All the Unit Heads in the State of Telangana.
- 6) All the Officers, High Court for the State of Telangana.
- 7) All the Section Heads, High Court for the State of Telangana.
- 8) The Director, Telangana State Judicial Academy, Secunderabad.
- 9) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Secretary to Governor, for the State of Telangana, Hyderabad.
- 13) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 14) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Govt. of Telangana, Hyderabad.
- 15) The Director, High Court Mediation & Arbitration Centre, Hyderabad.
- 16) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 17) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 18) The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 19) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 20) The Secretary General, Supreme Court of India, New Delhi.
- 21) The Registrar General, All High Courts in India.
- 22) The Registrar, Railway Claims Tribunal, Hyderabad.
- 23) The Registrar, Income Tax Tribunal, Hyderabad.
- 24) The Registrar, Lokayukta, Hyderabad.
- 25) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 26) The Secretary, Bar Council for State of Telangana, Hyderabad.

- 27) The Accountant General, Telangana, Hyderabad.
- 28) The Public Prosecutor, High Court for the State of Telangana.
- 29) The Administrator, Government Pleaders, Hyderabad.
- 30) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 31) The Special Judge for Trial of CBI Cases, Hyderabad.
- 32) The Director of Prosecutions, Hyderabad.
- 33) The Commissioner of Printing Stationery & Stores Purchase, Govt. Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 34) The President, Telangana High Court Advocates' Association, Hyderabad.
- 35) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 36) The Commissioner, Information & Public Relations, Hyderabad.  
(with a request to publish the notification in all local dailies)
- 37) The Director, All India Radio, Public Gardens, Hyderabad.
- 38) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 39) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 40) The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
- 41) The Overseer, High Court for the State of Telangana.
- 42) SPARE.

} With a request for making  
necessary announcement

} For publication in the Newspaper